

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

Sl. No.	Name Designation & Emp. Code	From	To
1.	Parveen Kumar JA EC: 80769264	Reader in the Court of Sh. Pranav Joshi, JSCC cum ASCJ cum GJ, Central, Tis Hazari Courts, Delhi	JA in General Branch, Central, Tis Hazari Courts, Delhi
2.	Sunil Kumar JA EC: 32012985	JA in R&I Branch, Central, Tis Hazari Courts, Delhi	Reader in the Court of Sh. Pranav Joshi, JSCC cum ASCJ cum GJ, Central, Tis Hazari Courts, Delhi
3.	Divya Tuli JJA EC: 63496395	JJA in General Branch, Central, Tis Hazari Courts, Delhi	JJA in R&I Branch, Central, Tis Hazari Courts, Delhi
4.	Poonam Rani JJA EC:70121961	Asst. Ahlmad in the Court of Ms. Padma Ladol, JMFC-04, NDD, Patiala House Courts, New Delhi	JJA in Mediation Centre, Tis Hazari Courts, Delhi
5.	Navdeep Chaudhary JJA EC: 78853737	JJA in Mediation Centre, Tis Hazari Courts, Delhi	Asst. Ahlmad in the Court of Ms. Padma Ladol, JMFC-04, NDD, Patiala House Courts, New Delhi
6.	Laxmi Narayan Meena JA EC:15513350	Ahlmad in the Court of Sh. Abhishek Kumar, ACJM-01, NDD, Patiala House Courts, New Delhi	JA in Office Pool, Admin. Branch, East, Karkardooma Courts, Delhi
7.	Kaushal Kishore JA EC:75123879	JA in Filing Section, NDD, Patiala House Courts, New Delhi	Ahlmad in the Court of Sh. Abhishek Kumar, ACJM-01, NDD, Patiala House Courts, New Delhi
8.	Suresh Chand Meena JA EC: 53831881	Asst. Ahlmad in the Court of Sh. Ashish Rastogi, ASJ-05 (Electricity), East, Karkardooma Courts, Delhi	JA in Filing Section, NDD, Patiala House Courts, New Delhi
9.	Sunil JA EC:70075602	Reader cum Ahlmad in the Court of Ms. Nishtha Mehtani, JMFC (NI Act) (Digital Court)-03, NDD, Patiala House Courts, New Delhi	Reader in the court of Sh. Harjeet Singh Jaspal, SCJ- cum-RC, Central, Tis Hazari Courts, Delhi
10.	Rajesh Kumar JA EC: 77463618	Reader in the court of Sh. Harjeet Singh Jaspal, SCJ- cum-RC, Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Nishtha Mehtani, JMFC (NI Act) (Digital Court)-03, NDD, Patiala House Courts, New Delhi
11.	Sunita Saini JJA EC: 71806086	Asst. Ahlmad in the Court of Dr. Ruchi Aggarwal Asrani, PO (MACT)-01, Central, Tis Hazari Courts, Delhi	JJA in Copying Agency, Central, Tis Hazari Courts, Delhi
12.	Dinesh Kumar JJA EC:17026411	JJA in Copying Agency, Central, Tis Hazari Courts, Delhi	Asst. Ahlmad in the Court of Dr. Ruchi Aggarwal Asrani, PO (MACT)-01, Central, Tis Hazari Courts, Delhi
13.	Sandeep Kumar Dabas JA EC: 90177895	Ahlmad in the Court of Ms. Preeti Agarwala Gupta, CJM, East, Karkardooma Courts, Delhi	Ahlmad in the Court of Sh. Rajinder Kumar ASJ-05, North-West, Rohini Courts, Delhi
14.	Vinod Kumar JA EC:63904091	Ahlmad in the Court of Sh. Rajinder Kumar ASJ-05, North-West, Rohini Courts, Delhi	Ahlmad in the Court of Ms. Preeti Agarwala Gupta, CJM, East, Karkardooma Courts, Delhi
15.	Ghanshyam Kumar Divedi JA EC: 22411321	Ahlmad in the Court of Sh. Snehil Sharma, JMFC (NI Act) Digital Court, North-East, Karkardooma Courts, Delhi	Ahlmad in the Court of Sh. Pankaj Sharma, PO-MACT-02, (Central), Tis Hazari Courts, Delhi

[Handwritten signature]
19/12

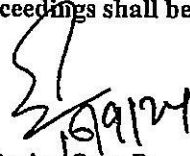
16.	Abhishek Kumar Mishra JA EC:14127	Ahlmad in the Court of Sh. Pankaj Sharma, PO-MACT-02, (Central), Tis Hazari Courts, Delhi	Ahlmad in the Court of Sh. Snehil Sharma, JMFC (NI Act) Digital Court, North-East, Karkardooma Courts, Delhi
17.	Raju JA (EC: 81465930)	Reader in the court of Sh. Arvind Dev, JMFC-01, East, Karkardooma Courts, Delhi	Digitization Cell, South, Saket Courts, New Delhi
18.	Chandra Mohan JA (EC: 15187295)	Digitization Cell, South, Saket Courts, New Delhi	Reader in the court of Sh. Arvind Dev, JMFC-01, East, Karkardooma Courts, Delhi
19.	Sanjay Mohan Kanojia JA (EC:11031)	Ahlmad in the court of Sh. Deepak Dabas, DJ-01, North, Rohini Courts, Delhi	Ahlmad in the Court of Sh. Nishant Garg, ACJM-02 cum ACJ, Rouse Avenue Courts, Delhi
20.	Neeraj Mann JA EC:27525612	Ahlmad in the Court of Sh. Nishant Garg, ACJM-02 cum ACJ, Rouse Avenue Courts, Delhi	Ahlmad in the court of Sh. Deepak Dabas, DJ-01, North, Rohini Courts, Delhi
21.	Amit Chhikara JA (EC:66082131)	Ahlmad in the court of Ms. Tapasya Agarwal, ACJ cum CCJ cum ARC, West, THC, Delhi	Ahlmad in the Court of Sh. Ajay Nagar, ASJ, North, FTSC (POCSO) Rohini Courts, Delhi
22.	Pinki JA EC: 60016304	Ahlmad in the Court of Sh. Ajay Nagar, ASJ, North, FTSC (POCSO) Rohini Courts, Delhi	Ahlmad in the court of Ms. Tapasya Agarwal, ACJ cum CCJ cum ARC, West, THC, Delhi
23.	Rubi Kumari JJA EC: 55232492	Asst. Ahlmad in the Court of Sh. Bharat Aggarwal, CJ-08, (Central), Tis Hazari Courts, Delhi	Office Pool (HQs) Tis Hazari Courts, Delhi (since proceeded on maternity leave)
24.	Sh. Mandeep (Newly appointed JJA)	JJA in Office Pool, (HQs) Tis Hazari Courts, Delhi	Asst. Ahlmad in the Court of Sh. Bharat Aggarwal, CJ-08, (Central), Tis Hazari Courts, Delhi
25.	Yogender Pal Singh JA EC:84862298	Reader in the Court of Ms. Pooja Yadav, Ld. MM, East, KKD Courts, Delhi	Reader in the Court of Ms. Shivani Chauhan, ASJ (FTSC) POCSO, South-East, Saket Courts, New Delhi
26.	Bijender Singh JA EC:52766159	Reader in the Court of Ms. Shivani Chauhan, ASJ (FTSC) POCSO, South-East, Saket Courts, New Delhi	Reader in the Court of Ms. Pooja Yadav, Ld. MM, East, KKD Courts, Delhi
27.	Viresh Jain JA EC: 26452675	Ahlmad in the court of Sh. Bhavaya Karhail, JMFC-08, South-East, Saket Courts, New Delhi	Ahlmad in the court of Ms. Surbhi Sharma Vats, ASJ-04, Shahdara, Karkardooma Courts, Delhi
28.	Jitender Kumar JA EC: 37481972	Ahlmad in the court of Ms. Surbhi Sharma Vats, ASJ-04, Shahdara, Karkardooma Courts, Delhi	Ahlmad in the court of Sh. Bhavaya Karhail, JMFC-08, South-East, Saket Courts, New Delhi
29.	Pinki Sharma JA EC:53528878	Ahlmad in the court of Sh. Deepanker Mohan, DJ-04, Shahdara, Karkardooma Courts, Delhi	JA in Vigilance Branch, North, Rohini Courts, Delhi
30.	Anuradha Bhargav JA EC: 50425240	JA in Vigilance Branch, North, Rohini Courts, Delhi	Ahlmad in the court of Sh. Deepanker Mohan, DJ-04, Shahdara, Karkardooma Courts, Delhi
31.	Chitarkant Mathur JJA EC: 14103847	Asst. Ahlmad in the Court of Sh. Pranav Joshi JSCC-cum-ASCJ-cum-Guardian Judge(MCD & NDMC), (Central), Tis Hazari Courts	JJA in IT Cell (HQs), Tis Hazari Courts Delhi

19/9/24

32.	Saurav Panwar JJA EC:87712344	JJA in IT Cell HQs Tis Hazari Courts Delhi	Asst. Ahlmad in the Court of Sh. Pranav Joshi JSCC-cum-ASCJ- cum-Guardian Judge(MCD & NDMC), (Central), Tis Hazari Courts.
33.	Karun Kashyap JA EC:20776064	Reader cum Ahlmad in the Court of Ms. Norma Jain JMFC (NI Act), Digital Court-01, (South), Saket Courts, New Delhi	Reader cum Ahlmad in the Court of Ms Nandini Sharma JMFC (Digital Traffic Court) (East), Karkardooma Courts, Delhi
34.	Nandini Kujur JA EC: 18142167	Reader cum Ahlmad in the Court of Ms Nandini Sharma JMFC(Digital Traffic Court) (East), Karkardooma Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Norma Jain JMFC (NI Act), Digital Court-01, (South), Saket Courts, New Delhi

Note :

- (i) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (ii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.


 (Sanjay Garg-I)
 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi

234B
708

51328-51500

No. _____/P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 10 SEP 2024

Copy forwarded for information and necessary action to:

1. All the Principal District & Sessions Judge(s) concerned, Delhi/New Delhi
2. The Officer(s)/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.


 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi